

(d) Formulations based on three bulk drugs are marketed under different names. A Statement showing the leader prices which are exclusive of excise duty as fixed by the Government for various packs of these formulations is attached (*see below*)

(e) Details of bulk drugs purchased by the formulators of the three drugs during

the last three years, yearwise and the price of such purchases are not available, as there are hundreds of formulations.

(f) and (g) The leader prices based on the three bulk drugs were fixed based on the notified prices of the bulk drugs under the Drugs (Prices Control) Order, 1979.

#### Statement

Sl. No.	Name of the formulations and strength	Pack size	Notified Leader Price
1	Trimethoprim—Sulphamethoxazole Tabs. Trimethoprim 80mg. + Sulphamethoxazole 400 mg./t b.	10x10/s	58.62
2	Trimethoprim + Sulphamethoxazole Paed Tablets Trimethoprim 20 mg. + Sulphamethoxazole 100 mg. per Tablet	10x10/s	19.50
3	Trimethoprim + Sulphamethoxazole Suspn. Trimethoprim 40 mg + Sulphamethoxazole 200 mg/5ml.	50 ml. Bottle 100 ml Bottle	6.62 11.18
4	Trimethoprim + Sulphamethoxazole Double Strength Tablets Trimethoprim 160mg. + Sulphamethoxazole 800 mg./Tab.	10/s	10.82
5	Trimethoprim + Sulphamethoxazole IV Ampoules Sulphamethoxazole 80mg. + Trimethoprim 40 mg./5 ml.	5x5 ml. Amp.	8.94
6	Trimethoprim + Sulphamoxole Tabs. Trimethoprim 80 mg Sulphamoxole 400 mg/Tab.	10x10/s	51.08
7	Trimethoprim + Sulphamoxole Paed. Tabs. Trimethoprim 40mg + Sulphamoxole 200 mg/5 ml.	50ml. B	6.02
8	Ampicillin Trihydrate Caps. 250 mg./Capsule	4/s 16/s Bottle 100/s Bottle	5.98 21.98 131.84
9	Ampicillin Trihydrate Caps. 500 mg./Capsule	4/s 8/s	11.04 21.00

#### Levy cement quota

1213. SHRI INDRADEEP SINHA;  
SHRI N. E. BALARAM;  
SHRI GURUDAS DAS GUPTA;

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government has allowed the cement manufac-

turers to apportion less as levy quota by an announcement made on June 5th this year;

(b) if so, what are the details and reasons therefor; and

(c) to what extent the industry is likely to gain in terms of money by this concession?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS. (SHRI ARIF MOHD. KHAN): (a) to (c) In the context of the representations received from the Cement Manufacturers' Association to allow escalation on the retention prices of levy cement to compensate for the increase in the cost of inputs. Government had decided to reduce the levy quota from 65 per cent of installed capacity in the case of existing cement factories to 60 per cent of actual production and from 45 per cent of installed capacity in the case of new and sick cement factories to 40 per cent of actual production with effect from 4th June, 1985. Reduction in levy quota as indicated above, was announced by Government in accordance with their policy to contain inflationary trends likely to result if escalation in retention prices of levy cement is allowed and the need to cover the increase in cost of production of cement.

### कुकिंग गैस हेतु प्रतीक्षा सूची

1214. श्री सत्य प्रकाश मालवीय :  
कुमारी सरोज खापड़ :

क्या पेट्रोलियम मंत्री यह बताने की कृपा करेंगे कि :

(क) 31 मार्च, 1985 को अलग-अलग प्रत्येक राज्य/संघ राज्य क्षेत्र में कुकिंग गैस लेने हेतु प्रतीक्षा सूची में कितने लोगों के नाम दर्ज थे ;

(ख) इन लोगों को कुकिंग गैस कनेक्शन कब तक उपलब्ध करा दिये जायेंगे और इस बारे में चालू वर्ष (1985-86) का कार्यक्रम क्या है ; और

(ग) गैसे कनेक्शन देने में विलम्ब के मुख्य कारण क्या हैं ?

पेट्रोलियम मंत्रालय के राज्य मंत्री (श्री नवल किशोर शर्मा) : (क) एक विवरण-पत्र संलग्न है। (नीचे देखिये)

(ख) और (ग) एल० पी० जी० कनेक्शनों के लिए प्रतीक्षा सूची में दर्ज व्यक्तियों

को वार्षिक नामांकन कार्यक्रम के अन्तर्गत कनेक्शन देने का प्रस्ताव है। वर्ष 1985-86 में 17.50 लाख नये कनेक्शन देने का लक्ष्य है। एल० पी० जी० की प्राप्ति, बाटलिग भूमता में वृद्धि तथा अन्य आधारभूत सुविधाओं को ध्यान में रख कर आने वाले वर्षों में नये एल० पी० जी० कनेक्शन जारी किये जाएंगे।

### विवरण

राज्य	एल० पी० जी० कनेक्शनों के लिए प्रतीक्षा सूची में दर्ज व्यक्तियों की संख्या
1. आन्ध्र प्रदेश	2,68,128
2. असम	5,707
3. बिहार	4,8,294
4. गुजरात	5,35,327
5. हरियाणा	1,55,008
6. राजस्थान	1,38,409
7. जम्मू और कश्मीर	37,250
8. हिमाचल प्रदेश	10,927
9. कर्नाटक	78,617
10. केरल	29,163
11. मध्य प्रदेश	2,28,972
12. उड़ीसा	24,871
13. महाराष्ट्र	8,77,061
14. पंजाब	2,14,476
15. तामिलनाडु	1,00,655
16. उत्तर प्रदेश	6,08,274
17. पश्चिम बंगाल	67,217
18. मनीपुर	650
19. मेघालय	360
20. नागालैण्ड	809
संघ शासित राज्य	
21. चण्डीगढ़	61,859
22. दिल्ली	4,96,978
23. गोआ	34,031
24. दादर और नगर हवेली	600
25. पाण्डिचेरी	102
योग	40,23,745